

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 41 of 2019 (SZ)

K. Srinivasan

...Applicant

Vs

Reliable Polymers,
Rep by its Director/Proprietor,
D.Srinivasan,
Chennai & others.

...Respondents

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1.	STATUS REPORT FILED BY THE TNPCB ON THE NGT O.A.No.41 of 2019 (I.A.No. 2 & 3 of 2021) AS PER THE ORDERS OF THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI DATED: 13/01/2021.	1 - 11

**Filed by
Thiru. C. Kasirajan
Advocate, Chennai.**

Status report on NGT(SZ) O.A. No.41 of 2019 (IA. No. 02 & 03 of 2021) order Dt:
13.01.2020.

It is respectfully submitted that the Hon'ble NGT(SZ) in O.A. 41/2019 (IA. No. 02 & 03 of 2021) vide order Dt: 13.01.2020 has issued the following direction

"So considering the circumstances, we feel that some more time can be granted to them. The Tamil Nadu Pollution Control Board is also directed to consider the allegations made in I.A. No. 02 & 03 of 2021 (SZ) and submit their views on the same, when they are filing their report as directed by this Tribunal earlier".

It is respectfully submitted that the applicant has submitted the following prayer before the Hon'ble NGT vide IA. No. 02 & 03 of 2021 as follows

- a) Direct the 1st Respondent not to operate the plastic unit during Night time, at least during the SLEEPING HOURS from 8.00 PM to 6.00 AM so that nearby public would be able to sleep peacefully during night time, pending disposal of Original Application.
- b) Further, direct the 4th Respondent to ascertain the compliance of the Joint committee Recommendation No.2 by the plastic unit. And any granted from the health department to operate the machineries between 6 PM and 6 AM.
- c) Direct the 2nd and 3rd Respondent (TNPCB) to take action immediately to remove the excess machinery of the 1st Respondent unit and shall operate the machinery of horse power allowed as per Tamil Nadu Combined Development and Building Rules, 2019 in RESIDENTIAL ZONE.

It is respectfully submitted that in view of Hon'ble NGT (SZ) order Dt: 13.01.2020 in O.A. 41/2019 (IA. No. 02 & 03 of 2021), the following is submitted

- a) It is respectfully submitted that Hon'ble NGT (SZ) order Dt: 15.07.2020 in O.A. 41/2019, has directed to submit a report as to what action has been taken on the basis of the recommendations made by the committee. In the meantime, it is submitted that the unit of M/s. Reliable Polymers, No:1, 1st Street, Achuthan Nagar, Ekkattuthangal, Chennai District has submitted the copy of CMDA Lr. No. A4/6765/20 Dt: 17.09.2020 which states that the unit premises of the M/s. Reliable Polymers at SF. No. 92/2, & 92/3 falls in industrial use zone with the following remarks "This Revises A4/6765/2020 Dt:29.07.2020. As per location/FMB furnished by the Deputy Thasildhar, the land use assigned for S.No. under reference (SF.No. 92/2 & 92/3 of Block -1 Ekkattuthangal Village, Guindy Taluk) is zoned as Industrial Use Zone and its S.No. abutting A10 -A10 Road is 18.0 m".
- b) It is respectfully submitted that as per Tamil Nadu Combined Development and Building Rules, 2019, under Rules 33 of Zoning Regulations Vide Annexure -

XVIII of 1.i) "All industries (without restrictions of H.P or floor area or number of workers) except those industries listed under as Red category in Annexure of these regulations". In view of the above, activity of the unit falls under Green Category is permitted in industrial use zone without restrictions of H.P or floor area or number of workers.

- c) It is respectfully submitted that subsequent Hon'ble NGT (SZ) vide order Dt: 07.10.2020 in O.A. 41/2019, has directed as follows

"Tamil Nadu Pollution Control Board (TNPCB) to conduct further inspection and submit noise level monitoring result and the further measures, if any required for abating the same and also consider the question as to whether there was any odour pollution caused on account of the operation of the unit as alleged by the applicant and submit a further report to this Tribunal".

"In the meantime the Tamil Nadu Pollution Control Board (TNPCB) is at liberty to process and dispose of the application submitted by the 1st respondent unit seeking for Consent to Operate in accordance with law. They are also at liberty to take action against the 1st respondent, if there is any violation found in respect of the Water (Prevention and Control of Pollution 1974 and Air (Prevention and control of Pollution) Act 1981 and submit a further report to this Tribunal considering all those aspects".

- d) It is respectfully submitted that in view of the above direction the Ambient Noise Level (ANL) survey and Total volatile organic compound (TVOC) survey were conducted in the vicinity of the unit of M/s. Reliable Polymers and adjacent to the petitioner's compound on 28.10.2020 by the TNPCB Lab revealed that the noise level (Leq) was within the standards prescribed by the Board for industrial area.

S.No.	Location	Noise Level dB(A)		Ambient Noise level Standards for Industrial Area;
		Operation Leq	Not in operation Leq	
1.	Adjacent to Complainants Compound.	68.2	65.6	Day time - 75 dB (A). (6.00 a.m-10.00 p.m) Night time - 70 dB (A). (10.00p.m. - 6.00 a.m)
2.	Adjacent to Complainants Compound near right side gate of reliable Polymers	69.2	63.8	
3.	near left side entrance gate of reliable Polymers	68.2	65.1	
4.	Near Auto Service Centre	63.6	59.0	
5.	Adjacent to Complainants Compound.	69.6	67.4	
S.No.	Location	TVOC (ug/m ³)		TVOC Standards

1)	Adjacent to Complainants Compound.	820	no standards was notified by CPCB for TVOC & VOC parameters irrespective of the land use.
2)	Adjacent to Complainants Compound near right side gate of reliable Polymers	800	
3)	near left side entrance gate of reliable Polymers	880	
4)	Near Auto Service Centre	902	
5)	Adjacent to Complainants Compound.	784	

It is respectfully submitted that the TVOC (Total Volatile Organic Compounds) survey conducted in the vicinity of the unit on 28.10.2020 to check the odour level which revealed that the ambient TVOC ($\mu\text{g}/\text{m}^3$) level was found to be less than 1000 ($\mu\text{g}/\text{m}^3$) and it is submitted no standards is notified for TVOC parameter irrespective of the land use. The unit is utilizing virgin non - hazardous nylon & PP (Polypropylene) granules as raw material for production of nylon and PP injection moulding plastic products and it is submitted that during inspection, the unit was under operation and no odour was noticed outside the premises of the unit.

e) It is respectfully submitted that, in view of the above the unit of M/s. Reliable Polymers was issued with CTO under Water Act and Air Act vide Proc. Dt:09.11.2020 valid upto 31.03.2021.

F) It is respectfully submitted that the Hon'ble NGT (SZ) in O.A. 41/2019 (IA. No. 02 & 03 of 2021) vide order Dt: 13.01.2020. The unit was inspected on 22.01.2021, the unit was under operation with 2 Nos. of injection moulding machine and the unit authorities informed that 4 nos. injection moulding machines out of 7 Nos. injection moulding machines are not in use and the said 4 nos. injection moulding machines are to be removed and sold shortly.

Encl: 1. CMDA Lr.Dt:17.09.2020.

2. ROA of survey Dt:07.11.2021.

R. L. Srinivasan
District Environmental Engineer
Tamilnadu Pollution Control Board
Chennai.

R. L. Srinivasan
 15/12/2021

Chennai Metropolitan Development Authority

AREA PLAN UNIT

Land Use

FROM

The Member Secretary,
Chennai Metropolitan Development Authority,
1, Gandhi-Irwin Road,
Egmore, Chennai - 600008.

TO

Thiru./Tmt. M/s. Reliable Polymers,
No. 1, 1st Cross Street, Achudhan Nagar,
Ekkattuthangal,
Chennai - 600032.

Cmda Letter No : A4/6765/20

Dated : 17-09-2020

Letter No : LU/00147/2020

Sir/ Madam,

Sub : CMDA - Area Plans Unit - CCC - Land use Information - Furnished.

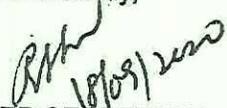
Ref : Your Letter Date : 27-07-2020 & 15.09.2020

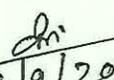
With reference to your letter cited, the land use information is furnished below :

S.No	Local Body	Village	Block / Survey / Sub-Div No	Land Use	Remarks
1	Chennai Corporation	Ekkattuthangal	1 / 92 / 2,3	Industrial Use Zone, Mixed Residential Use Zone	This Revises A4/6765/2020 dated. 29.07.2020. As per location/ FMB furnished by the Deputy Tahsildar, the Landuse assigned for S.No. under reference is zoned as Industrial Use Zone and its S.No. abutting A10-A10 Road is 18.0m.

It must be clearly understood that this is only by way of information. Any sub-division or construction of building or development in the land in question, is not valid in law unless planning permission is applied for and duly granted for that sub-division, construction or development.

Yours faithfully,


for MEMBER SECRETARY


18/9/20

★ Reliable Polymers

HI-TECH ENGG. COMPONENTS IN RUBBER & PLASTICS

Reliable polymer

001748

Date :23.09.20

No :1, 1st street .

Achuthan Nagar.

Ekkatuthangal,

Chennai-600032

AE-JP
23/09/2020



To

The District Environment Engineer,

TNPCB

Chennai.

Sub :Reconsider our application .

Respected Sir,

As your letter No : F2500CHN/GS/DEE/TNPCB/CHN/2020 DT ;18.08.2020.

We have submitted FMDA Sketch to CMDA drawing and we got approval from CMDA on 21.09.2020 and its approved that we are in industrial area and all document has been attached for your reference .

So Please reconsider our application and do the needful as soon as possible.

Thanking You

Yours sincerely

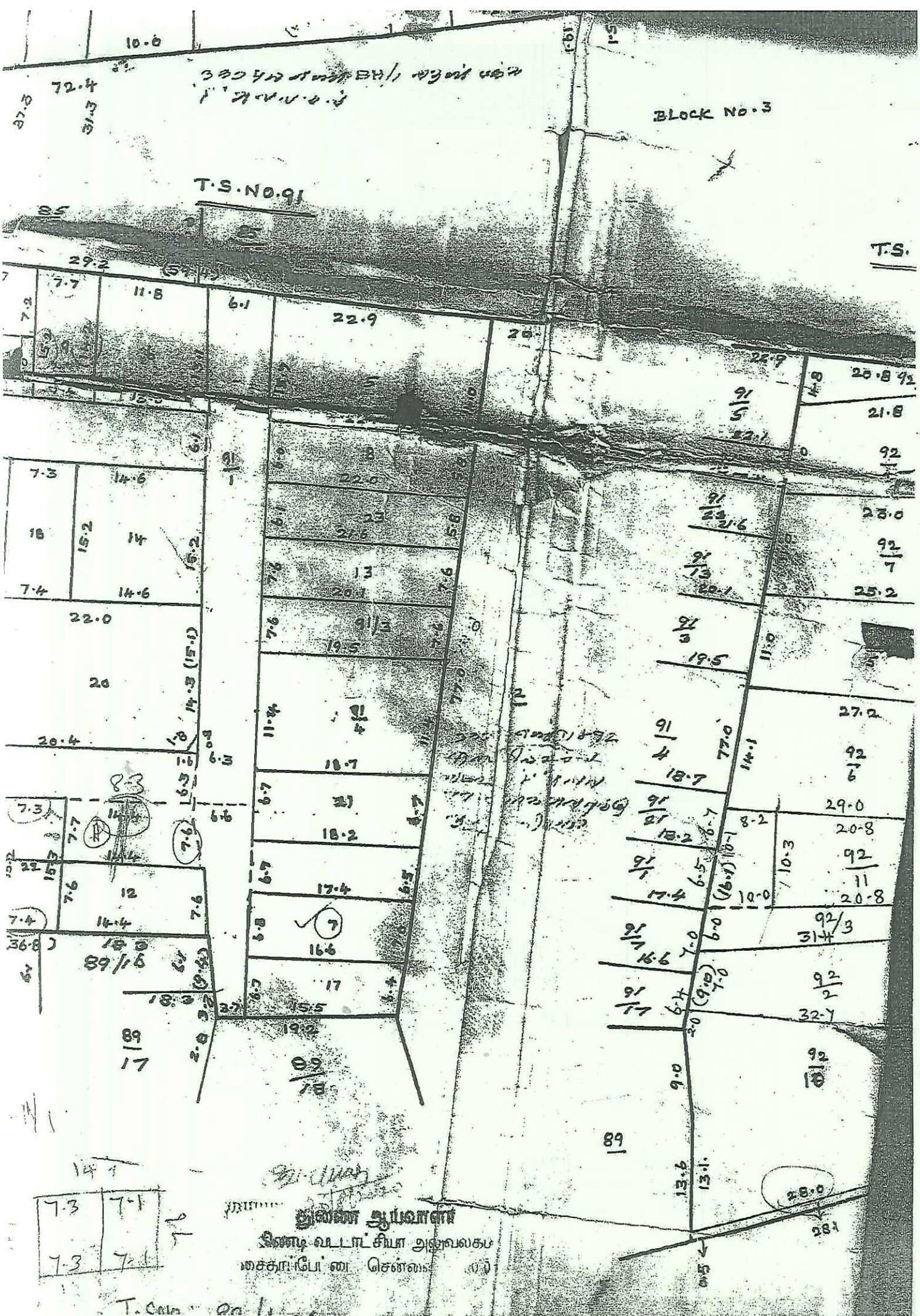
For ★ Reliable Polymers


Proprietor

No. 1, 1st Street, Achuthan Nagar, Ekkattuthangal, Chennai - 600 032.

Phone : 044 - 22250277, Cell : 98410 30371

E-mail : reliablepolymerschennai@gmail.com



BLOCK No. 3

T.S. NO. 91

T.S.

சுவிசை ஆய்வாளர்
 வினாய் வட்டார சிபா அலுவலகம்
 அசகராபேட்டை சென்னை 600 001

7.3	7.1
7.3	7.1

T. S. No. 91



AE-JP
Urgent P
07/11/2020

TAMIL NADU POLLUTION CONTROL BOARD

From

To

P.K.Raguraman, M.Sc., Dip(Ind.Safety)
Chief Scientific Officer,
District Environmental Laboratory, Manali
Tamil Nadu Pollution Control Board,
950/1, Poonamallee High Road,
Arumbakkam,
Chennai-106

M/s. Reliable Polymers
No. 1, 1st Cross Street,
Achudhan Nagar,
Ekkaduthangal,
Chennai - 600 032.

Lr.No.TNPC Bd/DEL-MNL/COMP/F.No.86/2020-2021, Dt. 07.11.2020

Sir,

Sub: TNPCBoard DEL, Manali - Report on Ambient Noise Level Survey & VOC conducted at M/s. Reliable Polymers - reg.

- Ref: 1. This office Lr.No. TNPCB/DEL/MNL/NLS/VOC/F.No.86/2020-21 dt. 16.10.2020
2. Your Lr.No. Nil dated 22.10.2020
3. Cash Receipt No. 80392 dt. 23.10.2020 Rs.17,500/-

I am herewith sending the Report of Analysis of Ambient Noise Level Survey & VOC conducted in the vicinity of your industry M/s. Reliable Polymers, Ekkaduthangal, Chennai- 600 032 on 28.10.2020 with invoice for Rs.17,500 (Rupees Seventeen Thousand and Five Hundred only) towards the above survey / analytical charges, and the same has been adjusted vide reference (3) cited.

Kindly acknowledge the receipt of the above without fail.

P.K.Raguraman
7/11/2020

Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
Manali

Encl: As above.

Copy submitted to:

- ✓ The District Environmental Engineer, TNPC Bd, Chennai for favour of kind information please
2. Copy to file.



TAMIL NADU POLLUTION CONTROL BOARD
District Environmental Laboratory
AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis

Report No. 01/NLS/COMP/2020-2021

Date: 07.11.2020

1.	Address of the Complaint Area	Reliable Polymers, No.1, 1 st Cross Street, Achudhan Nagar, Ekkaduthangal, Chennai-600 032.		
2.	Date of Survey	28.10.2020		
Category		Industrial		
Type of Survey	Ambient/Source	Time of Survey	Day	
Meteorological conditions		Partially Cloudy		

Logging Parameters

Instrument Used	CESVA		Serial No	SC310
Logging Interval	10 Minutes each point		Measuring Range	40-120 dB(A)
Weighting	"A"	Peak Weighting	"C"	Time Weighting
Sound Incidence	RANDOM		Time in hrs	11.00 AM - 12.30 PM
				FAST

Report of Noise Level Monitoring

Sl No	Location	Distance (M)	Direction	UNIT DURING					
				Operation			Not in operation		
				L _{eq}	Min	Max	L _{eq}	Min	Max
1	Adjacent to Complainants Compound	2	N	68.2	56.3	75.4	65.6	60.2	72.1
2	Adjacent to Complainants Compound near right side gate of Reliable Polymers	2	NE	69.2	64.9	72.8	63.8	54.8	72.0
3	Near left side entrance gate of Reliable Polymers	12	SE	68.2	60.4	76.2	65.1	60.3	73.4
4	Near Auto Service Centre	18	SW	63.6	55.9	76.3	59.0	50.4	67.3
5	Adjacent to Complainants Compound	2	NW	69.6	64.0	76.0	67.4	64.2	75.1

[Signature]
Chief Scientific Officer,
DEL, Manali

7/11/2020



TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY - MANALI

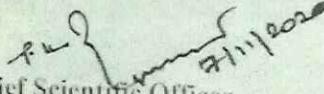
TVOC Survey - Report of Analysis

Report No.01 /TVOC/ COMP /2020-2021 dated 07.11.2020

1. Name of the Industry : Reliable Polymers,
2. Address of the Industry : No.1, 1st Cross Street, Achudhan Nagar,
Ekkaduthangal,
Chennai-600 032.
3. Date of Survey : 28.10.2020

TVOC - Analysis Report

Sl.No.	Location	Direction	Distance (mts)	TVOC ($\mu\text{g}/\text{m}^3$)
1	Adjacent to Complainants Compound	N	2	820
2	Adjacent to Complainants Compound near right side gate of Reliable Polymers	NE	2	800
3	Near left side entrance gate of Reliable Polymers	SE	12	880
4	Near Auto Service Centre	SW	18	902
5	Adjacent to Complainants Compound	NW	2	784


Chief Scientific Officer,
DEI., Manali

**BEFORE THE HON'BLE NATIONAL
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SOUTHERN ZONE, CHENNAI.**

Original Application No. 41 of 2019 (SZ)

K. Srinivasan

...Applicant

Vs

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...Respondents

**STATUS REPORT FILED BY THE TNPCB ON
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2021) AS PER THE ORDERS OF THE
HON'BLE NATIONAL GREEN TRIBUNAL (SZ),
CHENNAI DATED: 13/01/2021**

**Advocate for Respondent No.TNPCB
Thiru. C. Kasirajan.**

Date:15.02.2021.

Next hearing on 16.02.2021